NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 103(ND)2009 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Sh. Lalit Agarwal & Ors. V/s. BSL Buildcon Pvt. Ltd. Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. R.K. Gubb. Adv. Pehhaner Lit.

2. Jatin SSethi Adv. Respondent Jathn SSethi

ORDER

Fresh appearance has been filed on behalf of both the counsels i.e for the Petitioner and Respondents. Both of them have prayed for an adjournment.

2. Adjourned to 27.10.2016.

(Ina Malhotra) Member Judicial